

R.O.C.No. 75230-A/2022/B2



CIVIL JUDGE
TRANSFER & POSTING


NOTIFICATION No.152 / 2022

The Government in G.O.Ms.No.30, Home (Courts-III) Department, dated 10.01.2020, had issued orders for the constitution of a Additional District Munsif Court at Thiruppathur in Sivagangai District.

Ms. K. Mumtaj, District Munsif-cum-Judicial Magistrate, Thiruppathur, is transferred and posted as Additional District Munsif, Thiruppathur, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 21.07.2022**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**


21.07.22
(S.S.)